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Title: Regarding withdrawal of regulations in Lakshadweep-laid.

ADV. A. M. ARIF (ALAPPUZHA): Lakshadweep is facing an unprecedented situation as regulations are being imposed arbitrarily and undemocratically by its administration neglecting the sentiments of native people. Even the Kerala High Court had to intervene in the issue and stay the operation of two controversial orders passed by the administration under its new administrator.

Of late, Seven Kerala MPs who had applied for entry permits to visit Lakshadweep have been asked to produce a sponsor's declaration vouching for their good conduct and signed before a magistrate or notary. Applying this unusual condition meant solely for migrant labourers in the case of visit of MPs is a breach of privilege of the democratically elected people's representatives.

I urge the Government to intervene urgently to ward off the anxiety and fear of the natives and withdraw the controversial regulations and ensure hassle free entry for the people's representatives at the earliest.